

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:888
ANSWERED ON:08.12.2003
JOINT VENTURE OF IA
NEDURUMALLI JANARDHANA REDDY

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Indian Airlines has signed an agreement with Singapore Airlines for maintenance, repair and overhauling of aircraft with a view to earn more profit;
- (b) if so, the details thereof;
- (c) whether this would adversely affect the prospects of employees of engineering department who opted to remain in Short Haul Department;
- (d) whether the Government propose to attach the employees of Short Haul Operations Department with the new joint venture; and
- (e) if not, the reasons therefor alongwith the steps proposed for rehabilitation of the said employees?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

- (a): No, Sir. However, Indian Airlines and Singapore Airlines Terminal Services (SATS), a subsidiary of Singapore Airlines, have decided to carry out a feasibility study to consider the possibility of setting up a Joint Venture company for ground handling services at Indian airports.
- (b),(c),(d) and (e): Do not arise.